

ITEM NO.58

COURT NO.3

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 629/2022

JARNAIL SINGH & ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA . & ORS.

Respondent(s)

[ONLY IA'S IN CONNECTED MATTERS ARE LISTED UNDER THIS ITEM]

WITH

C.A. No. 4562-4564/2017 (XIV-A)

(IA No. 289516/2025 - APPROPRIATE ORDERS/DIRECTIONS IA No.
289304/2025 - APPROPRIATE ORDERS/DIRECTIONS

CONMT.PET.(C) No. 13/2017 IN CA. No. 4562-4564/2017 (XIV-A)
(IA No. 318125/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 12-12-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

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Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Manoj Kumar Rajput, Adv.
Mr. Anupam Kumar, Adv.
Mr. Ankit Maan, Adv.
Mr. Ranjan Mukherjee, AOR

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Mr. Anil Kumar, AOR

Mr. Adn Rao, Sr. Adv.
Mr. Annam Venkatesh, AOR
Mr. Rahul Mishra, Adv.
Mr. Dhuli Shiva Shankar, Adv.
Ms. Agrimaa Singh, Adv.
Ms. Tejaswani Upadhyay, Adv.
Ms. Thajaswani C B, Adv.
Mr. Satyarth Singh, Adv.

Mr. Abid Ali Beeran P, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

1. List along with Civil appeal No. 629 of 2022 on 21.01.2026.
2. In the meantime, reply to the applications be filed.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(NAND KISHOR)
ASSISTANT REGISTRAR**